

FORM A PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF KARVY DATA MANAGEMENT SERVICES LIMITED

RELEVANT PARTICULARS

1	Name of corporate debtor	KARVY DATA MANAGEMENT SERVICES LIMITED
2	Date of incorporation of corporate debtor	21st April 2008
3	Authority under which corporate debtor is incorporated / registered	RoC Hyderabad
4	Corporate Identity No. of corporate debtor	U72300TG2008PLC058738
5	Address of the registered office and principal office (if any) of corporate debtor	Karvy Gateway, Plot No.38 & 39, Nanakramguda, Financial District, Gachibowli Hyderabad, Ranga Reddy, TG, 500032, IN.
6	Insolvency commencement date in respect of corporate debtor	15th September 2023 (Order receipt date 21st September 2023)
7	Estimated date of closure of insolvency resolution process	19th March 2024
8	Name and registration number of the insolvency professional acting as interim resolution professional	Suhasini Ashok B IBBI/IPA-002/IP-N01134/2022-2023/14080
9	Address and e-mail of the interim resolution professional, as registered with the Board	403, Devijayana Apartments, near RRB, Mettuguda, Lallaguda (Po), Secunderabad, Telangana-500017., RRB Board, IRISSET, Hyderabad, Telangana, 500017. Suhasiniashok2821@gmail.com
10	Address and e-mail to be used for correspondence with the interim resolution professional	Address: EzResolve LLP 1st Floor, Golden Heights, Plot No.9, Opp: Raheja IT Mindspace, HUDA Techno Enclave, Madhapur, Hyderabad, Telangana-500081, India. Email: karvydatamgmt1@gmail.com
11	Last date for submission of claims	5th October 2023
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	As per the information available from MCA records and Management confirmation there are Non Convertible Debentures.
13	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	1. Laxmi Nallamilli IBBI/IPA-001/IP-P-02726/2022-2023/14168 2. Rajesh Jasti IBBI/IPA-001/IP-P02317/2020-2021/13469 3. Murali Prasad Nalam IBBI/IPA-001/IP-PO0933/2017-2018/11537
14	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) https://ibbi.gov.in/en/home/downloads (b) ibbi.gov.in or can be obtained by writing email to: karvydatamgmt1@gmail.com

- a. Notice is hereby given that the **National Company Law Tribunal, Hyderabad** has ordered the commencement of a corporate insolvency resolution process of the **Karvy Data Management Services Limited** on 15th September 2023 (order made available on 21st September 2023)
- b. The creditors of Karvy Data Management Services Limited are hereby called upon to submit their claims with proof on or before **5th October 2023** to the interim resolution professional at the address mentioned against entry No.10.
- c. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.
- d. A financial creditor belonging to a class, as listed against the entry No.12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class Non Convertible debentures in Form CA.
- Submission of false or misleading proofs of claim shall attract penalties.

Sd/- Suhasini Ashok B

Interim Resolution Professional

Karvy Data Management Services Limited

IBBI/IPA-002/IP-N01134/2022-2023/14080

Date: 22nd September 2023

Place: Hyderabad

AFA issued by ICSIIP is valid till 13 January 2024

Suhasini Ashok B

Interim Resolution Professional

Karvy Data Management Services Ltd.

IBBI/IPA-002/IP-N01134/2022-2023/14080

AFA issued by ICSIIP is valid till 13 Jan 2024